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Title: Introduction of the Constitution (Amendment) Bill, 2016 (Amendment of article 66).

SHRI P.P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P.P. CHAUDHARY: I introduce the Bill.

15.34 ½ hours